

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4909/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the <sup>th</sup> 19 July, 2022.

Sub:- **Special casual leave.**

Ref:- Letter No.DJK./7847/E, dtd. 12.07.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **special casual leave for 6 days from 06.07.2022 to 11.07.2022**, has been granted.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/4910/dated** , 19-07-2022

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Poo*